

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION 1626
ANSWERED ON 10.02.2026

AI-DRIVEN GOVERNANCE PLATFORM

1626. Shri Pratap Chandra Sarangi
Shri Anurag Sharma
Dr. Vinod Kumar Bind
Shri Sukhjinder Singh Randhawa
Shri Kota Srinivasa Poojary
Shri Balabhadra Majhi
Shri Captain Brijesh Chowta
Shri P C Mohan
Shri Radheshyam Rathiya
Shri Parbhubhai Nagarbhai Vasava
Dr. Nishikant Dubey
Shri Suresh Kumar Kashyap
Shri Bunty Vivek Sahu
Shri Chandra Prakash Joshi
Shri Khagen Murmu
Shri Praveen Patel
Shri Nalin Soren

Will the Minister of PANCHAYATI RAJ be pleased to State:

- (a)** the key features of the AI-driven governance platform “SabhaSaar”;
- (b)** the number of Gram Panchayats across the country and the details of Karnataka and district-wise details of Dakshina Kannada and Nabarangpur Lok Sabha constituency of Odisha, Himachal Pradesh including Shimla parliamentary constituencies, State-wise;
- (c)** the steps taken to improve the accuracy of AI-based transcription of Gram Sabha proceeding including Kannada and other regional languages;
- (d)** whether microphones, cameras and other recording equipments are being provided to Gram Panchayats in the Country particularly in Himachal Pradesh under the said initiative, if so, the details thereof;
- (e)** whether secure digital and cyber-security mechanisms have been put in place for the longterm storage and preservation of records of Panchayat and Gram Sabha meetings, if so, the details thereof; and
- (f)** the manner in which the Ministry is ensuring that all data generated through SabhaSaar relating to grassroots governance remains strictly within Government systems and servers and is not shared with any private or third-party entities including Himachal Pradesh?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b) The Ministry of Panchayati Raj launched SabhaSaar, an AI-enabled voice-to-text meeting summarisation tool, on 14th August 2025. The SabhaSaar platform enables structured capture and summarisation of Gram Sabha proceedings and supports monitoring of key parameters such as frequency/ type of Gram Sabha meetings and participation. SabhaSaar has been made available to all States/UTs, and Gram Panchayats are progressively adopting it for routine Gram Sabha and Panchayat meetings. As on 04.02.2026, a total of 1,15,115 Gram Panchayats have used the SabhaSaar tool for automated meeting summarisation across States/UTs. State wise adoption status of SabhaSaar is placed at **Annexure-I**. District Panchayat-wise data of Dakshina Kannada (Karnataka), Nabarangpur (Odisha) and Shimla (Himachal Pradesh) Parliamentary Constituencies, are placed at **Annexure-II**.

(c) The Ministry has taken multiple steps to improve the accuracy of AI-based transcription of Gram Sabha proceedings, including in Kannada and other regional languages. SabhaSaar uses the Automatic Speech Recognition (ASR) service provided by BHASHINI for voice-to-text transcription. Further, the platform allows Panchayat functionaries to review, validate and edit the draft minutes prior to final acceptance.

(d) The SabhaSaar tool transcribes audio/ video input acquired through readily available devices such as mobile phone, camera etc. The Ministry encourages the use of appropriate audio-visual recording arrangements to enhance the quality and accuracy of AI-based transcription. Further, Standard Operating Procedures, user guidelines and training sessions have been issued by the Ministry, along with a dedicated SOP for recording Gram Sabha proceedings covering infrastructure requirements and procurement under Finance Commission grants.

(e) & (f) The AI model used in SabhaSaar operates on AI and cloud infrastructure provisioned through the IndiaAI Compute Portal under the IndiaAI Mission of MeitY. Data is processed within the Government framework and is not shared with any external third-party service provider. The IndiaAI Mission under MeitY serves as the nodal agency for governance of the underlying AI infrastructure and the data generated, thereof. All matters pertaining to data privacy and storage are regulated as per the extant rules namely Digital Personal Data Protection (DPDP) issued vide the Gazette of India No. CG-DL-E-14112025-267650, Part II—Section 3—Sub-section (i), dated 13th November 2025. However, it is to mention that SabhaSaar facilitates recording and documentation of proceedings of Gram Sabha meetings, which are public forums, and the platform is used solely to support accurate and transparent documentation of such proceedings.

Annexure-I

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 1626 answered on 10.02.2026 regarding ‘ AI-driven governance platform.’”

Statewise Adoption Status of SabhaSaar

S.No	State Name	Total GPs & Equivalents	No of GPs & Equivalents with MoM Generated	Percentage of GPs & Equivalents with MoM Generated
1	Tamil Nadu	12482	12451	99.75 %
2	Odisha	6794	6751	99.37 %
3	The Dadra And Nagar Haveli And Daman And Diu	42	41	97.62 %
4	Ladakh	193	182	94.3 %
5	Tripura	1194	1086	90.95 %
6	Jharkhand	4345	3468	79.82 %
7	Bihar	8054	6385	79.28 %
8	Chhattisgarh	11688	8864	75.84 %
9	Andhra Pradesh	13327	9353	70.18 %
10	Uttarakhand	7801	5245	67.23 %
11	Uttar Pradesh	57695	32784	56.82 %
12	Kerala	941	528	56.11 %
13	Karnataka	5949	3045	51.19 %
14	Haryana	6227	3101	49.8 %
15	Jammu And Kashmir	4291	1553	36.19 %
16	Andaman And Nicobar Islands	70	20	28.57 %
17	Rajasthan	11206	3132	27.95 %
18	Gujarat	14611	3415	23.37 %
19	Maharashtra	27964	6529	23.35 %
20	Telangana	12849	2283	17.77 %
21	Madhya Pradesh	23011	3100	13.47 %
22	Himachal Pradesh	3615	376	10.4 %
23	Punjab	13236	1175	8.88 %
24	Goa	191	12	6.28 %
25	Arunachal Pradesh	2108	91	4.32 %
26	West Bengal	3339	62	1.86 %
27	Mizoram	855	12	1.4 %
28	Nagaland	1312	15	1.14 %
29	Assam	2664	27	1.01 %
30	Manipur	3175	28	0.88 %
31	Sikkim	199	1	0.5 %
32	Lakshadweep	10	0	0 %
33	Meghalaya	6859	0	0 %
34	Puducherry	108	0	0 %
Total		268599	115115	42.86%

Data as on 04th February 2026

Annexure-II

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 1626 answered on 10.02.2026 regarding ‘AI-driven governance platform’:

District-wise Adoption Status of SabhaSaar

S. No	State Name	Parliamentary Constituencies	District Panchayat	Total GPs & Equivalents	No of GPs & Equivalents with MoM Generated	Percentage of GPs & Equivalents with MoM Generated
1	Karnataka	Dakshina Kannada	Dakshin Kannada	223	138	62%
2	Odisha	Nabarangpur	Nabarangpur	189	189	100%
			Malkangiri	111	111	100%
			Koraput	240	240	100%
3	Himachal Pradesh	Shimla	Sirmaur	259	7	3%
			Solan	240	47	20%
			Shimla	412	11	3%
